

Go Airlines (India) Limited: Government Dues Claims as on 02 August, 2024								
S.No.	Name	Nature of Dues	Claims Received (INR)	Claims Admitted (INR)	Claims Not Admitted (INR)	Contingent Claims (INR)	Claims Under Verification (INR)	Security Interest
1	Deputy Commissioner Of Customs, Trc. Import Commissionerate, Acc	Statutory Dues	4,30,844	1	-	4,30,843	-	NIL
2	Government Of India Ministry Of Finance Department Of Revenue	Statutory Dues	12,16,07,70,522	1,33,48,42,241	-	10,82,59,28,281	-	NIL
3	Income Tax Office (Mumbai)	Statutory Dues	1,90,93,91,281	1,76,40,691	1,49,81,360	1,87,67,69,230	-	NIL
4	Joint Commissioner Of State Taxes, Special Circle, Patna Department Of Commercial Taxes, Government Of Bihar	Statutory Dues	3,04,96,386	3,04,96,386	-	-	-	NIL
5	M. Sannasi Assistant Commissioner (St) Nandambakkam Assessment Circle	Statutory Dues	38,47,060	37,58,465	-	88,595	-	NIL
6	On Behalf Of The Government Gujarat, B. S. Dave, State Tax Officer	Statutory Dues	20,79,944	20,79,944	-	-	-	NIL
7	The Deputy Commissioner, Cgst & Cx Ranchi South Division, Ranchi	Statutory Dues	2,91,08,719	1	-	2,91,08,718	-	NIL
8	The Government Of India, Through The Office Of The Assistant Commissioner, Gst & Central Excise, Bhuvaneshwar-I Division	Statutory Dues	2,99,47,406	2,99,47,406	-	-	-	NIL
9	The Deputy Commissioner Of Customs, (Legal) Airport & Acc, Devanahalli, Bengaluru	Statutory Dues	9,93,93,904	9,93,93,904	-	-	-	NIL
10	Income Tax Department Mumbai	Statutory Dues	1,42,13,57,620	1	1,07,10,130	1,41,06,47,489	-	NIL
	Total		15,68,68,23,686	1,51,81,59,040	2,56,91,490	14,14,29,73,156	-	

Notes:

1. The claims admitted, if any, are based upon verification of proof of claims and information available with the corporate debtor.
2. Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received.
3. The revised list of creditors will be updated on the company website at www.gofirstcirp.com